

BY FAX/SPECIAL MESSENGER/SPEED POST

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MEGHALAYA : MANIPUR : TRIPURA :
MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-100(Pt-II)/2010/7962 /A

From: Shri V.K. Chandak,
Deputy Registrar (Judl.-I),
Gauhati High Court,
Guwahati.

To:

**The Director,
National Judicial Academy,
Bhadbhada Road, Suraj Nagar, P.O. Bhopal-462044
Fax No.0755-2696904.**

Dated, Guwahati, the ¹⁵28th September, 2011.

Sub:- Nomination of Judicial Officers for NJA Programme Nos.P-437, P-438,
P-439, P-441, P-442 to P-451.

Ref:- Your letter (1)No.NJA/Reg/Ac.Prog./3685, dated 9th September, 2011,
and (2)No.NJA/Reg/Ac.Prog./3260, dated 4th August, 2011

Sir,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Gauhati High Court has been pleased to nominate following Judicial Officers to participate in the NJA Programmes for the month of October to November, 2011 in the following manner:

Sl. No.	Prog. No.	Programme Date	Programme Name	No. of nominations required to be made	Target Group	Proposed participants
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	P-437	Oct. 22-24 [Modified to Oct. 21 - 23 as per letter of NJA, dtd. 4 th Aug, 2011]	NJA National Conference of State Judicial Academies : Development of a National Model Judicial Education Curriculum (Part I): Constitutional Vision of Justice, Jurisprudence; Constitutional Law	One No.	Directors, Academic and Executive Heads of State Judicial Academies; faculty members of State Judicial Academies; other judges closely associated with State Judicial Academies	Binod Kumar Chetri, Joint Registrar(PM&P), Gauhati High Court, Guwahati.
2.	P-438	Oct. 28-30 (Venue and number of participants are subject to the information)	Regional Judicial Conference on Protection of Human Rights (East Zone)	Not available	Subordinate court judges. (East Zone: Calcutta, Chattisgarh, Gauhati, Jharkhand, Patna, Orissa, Sikkim.	1. Shri Jesthaman Mura Singh, Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Kaillashar, North Tripura. 2. Shampa Nath,SDJM, North

		information, to be received from the NJA)				<p>Tripura, Dharmanagar, Tripura</p> <p>3. Th. Saimon Singh, Chief Judicial Magistrate, Ukhrul, Manipur.</p> <p>4. M. Pemila, Civil Judge (Jr. Divn) cum JMFC, Imphal, Manipur.</p> <p>5. Smt. Bina Tripathi, Civil Judge, (Sr.Division), Dhubri, Assam</p> <p>6. Shri M. Chetia, Munsiff No. 1, Dibrugarh, Assam.</p> <p>7. Syeda Farida Afzal Zinnat, Judl Magistrate, 2nd Class, Silchar.</p> <p>8. Sh. Vanlalena, Chief Judicial Magistrate, Aizawl, Mizoram.</p> <p>9. Shri F.S. Sangma, Munsiff, Shillong Meghalaya.</p> <p>10. Mezivolu T. Therich, Civil Judge Jr. Divn cum JMFC Kohima, Nagaland.</p>
3.	P-439	Nov. 4-14, 2011	National Orientation Programme for Civil Judges (Junior Division)	Three Nos.	Civil Judges (Jr. Divn.) within two years of completion of SJA Training (where Judges of this category are not available the Junior most Civil Judges may be nominated.)	<p>1. Shri Dharmendu Das, Civil Judge (Jr. Divn.) & Judicial Magistrate, 2nd Class, Sabroom, South Tripura.</p> <p>2. Shri Ankur Bhuyan, Judicial Magistrate, 1st Class, Golaghat</p> <p>3. Letkho Kipgen, Civil Judge (Jr. Divn.) & JMFC, Jiribam, Manipur.</p>
4.	P-441	Nov. 12-14, 2011	National Conference of Senior District Judges on Court Management for Enhancing Quality, Responsiveness and Timeliness of Justice	Two Nos.	Senior District Judges / equivalents with atleast ten years service remaining in the judiciary	<p>1. Mrs. Helen Dawngliani, Addl. Dist. & Sessions Judge, Aizawl, Mizoram.</p> <p>2. M. Manojkumar Singh, Addl. Dist. & Sessions Judge, Manipur East</p>

						Manipur East, Imphal, Manipur.
5.	P-442 to P-451	Nov. 18-20, 2011	National Court Excellence Enhancement Programme (CEEP 1-10)	Not available	Not available	Separate letter and note sheet will follow, as informed by the Registrar, NJA, vide letter, dated 9th Sept, 2011

Yours faithfully,

28/9/11

JOINT REGISTRAR (JUDL.-I)

28/9/11

Memo No.HC.VII-100(Pt-II)/2010/7963-8015 /A dated.

Copy to:

1. The Secretary, Department of Law & Justice, Govt. of Assam/Meghalaya/ Nagaland, Kohima/ Tripura, Agartala/ Mizoram/ Manipur.
2. The Secretary, Law & Judicial Department, Govt. of Assam/Meghalaya/ Nagaland, Kohima/ Tripura, Agartala/ Mizoram/ Manipur.
3. The Accountant General (A&E), Assam/Meghalaya/Mizoram/ Nagaland, Kohima/ Tripura, Agartala for information and necessary action.
The Officers are placed on deputation for the programmes on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.
4. The Registrar (Judicial), Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Guwahati/ Kohima Bench, Kohima/ Agartala Bench, Agartala/ Imphal Bench, Imphal/ Shillong Bench, Shillong/Aizawl Bench, Aizawl . He is requested to inform the nominated participant.
6. The Joint Registrar-cum- Principal Private Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Dy. Registrar, Protocol, Gauhati High Court, Guwahati.
8. Shri Binod Kumar Chetri, Joint Registrar(PM&P), Gauhati High Court, Guwahati.
9. Shri Jesthaman Mura Singh, Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Kaillashar, North Tripura.
10. Shampa Nath, SDJM, North Tripura, Dharmanagar, Tripura
11. Th. Saimon Singh, Chief Judicial Magistrate, Ukhrol, Manipur.
12. M. Pemila, Civil Judge (Jr. Divn) cum JMFC, Imphal, Manipur.
13. Smt. Bina Tripathi, Civil Judge, (Sr.Division), Dhubri, Assam
14. Shri M. Chetia, Munsiff No. 1, Dibrugarh, Assam.
15. Syeda Farida Afzal Zinnat, Judl Magistrate, 2nd Class, Silchar.
16. Sh. Vanlalena, Chief Judicial Magistrate, Aizawl, Mizoram.
17. Shri F.S. Sangma, Munsiff, Shillong Meghalaya.
18. Mezivolu T. Therich, Civil Judge Jr. Divn cum JMFC Kohima, Nagaland.
19. Shri Dharmendu Das, Civil Judge (Jr. Divn.) & Judicial Magistrate, 2nd Class, Sabroom, South Tripura.
20. Shri Ankur Bhuyan, Judicial Magistrate, 1st Class, Golaghat.
21. Letkho Kipgen, Civil Judge (Jr. Divn.) & JMFC, Jiribam, Manipur.
22. Mrs. Helen Dawngliani, Addl. Dist. & Sessions Judge, Aizawl, Mizoram.

23.M. Manojkumar Singh, Addl. Dist. & Sessions Judge Manipur East, Imphal, Manipur.

The nominated participants at Sl. No.08-23 above are requested to furnish their full name, designation, postal address including official and residential address, telephone numbers, fax and e-mail, etc. to the Registrar, NJA, Bhopal directly for convenience (NJA Fax No. 0755-2696904, e-mail: liaisonoffice@nja.gov.in, website: www.nja.gov.in). They are also requested to deposit one-time Registration Fees (Rs.1000/-) and boarding and lodging charges (Rs.450/- per day per participant and amounting to Rs. 300/- per day in case of spouse accompanies as participant). Nominated participants are also requested to obtain the details of Joining Instructions from the NJA website. The nominated participants will inform the Hon'ble High Court about their departure for NJA Programmes and rejoining to normal duty after completion of the Programme through the District Judge/CJM, alongwith a report indicating the subjects on which he/she has undergone training, with a brief note thereon.

They are requested to mention in the report about the suggestions and ideas generated in the respective programme that can be effectively used in their respective State/Court and how this can be achieved and what are the drawbacks that they feel exists in their State or Court and how these can be remedied, on the basis of the inputs received in the respective programme.

The nominated participants are also requested to carry their officially allotted Laptops with them while attending the programme.

- ✓24. System Analyst, Gauhati High Court, Guwahati. He is directed to upload this notification in the official web site of Gauhati High Court immediately.
- 25.The P.S. to Hon'ble Mr. Justice I.A. Ansari, Gauhati High Court, Guwahati for favour of his Lordship's kind information.
- 26.The P.S. to Hon'ble Mr. Justice T.N.K. Singh, Gauhati High Court, Guwahati for favour of his Lordship's kind information.
- 27.The P.S. to Hon'ble Mr. Justice H. Roy, Gauhati High Court, Guwahati for favour of his Lordship's kind information.
- 28.The Deputy Director, Govt. Press, Assam/Tripura/Nagaland.
- 29.CA to the Registrar General/Registrar (Vigilance), Gauhati High Court, Guwahati.
30. Office file.


JOINT REGISTRAR (JUDL.-I)
